

# THE HIGH COURT OF MEGHALAYA AT SHILLONG

## ADVERTISEMENT

Dated, Shillong, the 6<sup>th</sup> November, 2015

No.HCM.II/170/2013-Estt/ Applications from Indian Citizens (as defined in Article 5 & 6 of the Constitution of India) are invited to fill up 5 (five) vacant posts of Contingent Staff (Grade-IV), in the High Court of Meghalaya at Shillong at the fixed Pay of Rs.6000/- (Rupees six thousand) only per month.

The application in plain paper (legal size, preferably computer typed) addressed to "**The Registrar General, High Court of Meghalaya at Shillong, M.G.Road, PIN 973 001**" stating 1) Name in Full (in block capital), 2) Father's/Husband's Name, 3) Mother's Name, 4) Date of birth (in Christian era), 5) Permanent Address with PO/BPO, PS, District, PIN Code, Mobile number/Phone number, e-Mail ID etc., 6) Temporary Address with PO/BPO, PS, District, PIN Code, Mobile number/Phone number, e-Mail ID etc., 7) Address for Communication in Full (if different from addresses at Col.5 & 6 above), 8) Gender (Male, Female, Other etc.), 9) Marital Status (Married/Unmarried), 10) Nationality, 11) Social Category (ST/SC/General etc.), 12) Religion, 13) Age as on 30<sup>th</sup> October, 2015, 14) Educational Qualification, with attested copies of certificates, 2 (two) copies of recent passport size photograph, a Demand Draft of Rs.100/- (Rupees one hundred) only for General applicants and Rs.50/- (Rupees fifty) only for ST/SC applicants, drawn from a Scheduled Bank, in favour of "**The Registrar General, High Court of Meghalaya**" payable at **State Bank of India, Shillong Main Branch** and one self-address sufficiently stamped envelope should reach the office of the undersigned on or before **24<sup>th</sup> November, 2015 (Tuesday)**.

The candidate should not be less than 18 (eighteen) years of age and not more than 27 (twenty-seven) years in case of General Category candidates and 32 (Thirty-two) years of age in the case of ST/SC candidates on the last date of filing the application. No application shall be entertained from a person whose age is less than 18 years. The upper age limit shall be relaxable by 5 years in case of candidates belonging to the ex-servicemen.

**EDUCATIONAL QUALIFICATION: CLASS-VIII PASSED.**

**General Information:**

1. The last date for submission of application will be on 24<sup>th</sup> November, 2015 (Tuesday). The "last date for submission of application", shall also be the date of determining the eligibility criteria of the Candidates for the posts.
2. Applications received after the last date of submission due to postal delay or any other reason will be summarily rejected.
3. No TA/DA shall be paid to the applicants for attending the personal interview.
4. Incomplete application shall be rejected.
5. For further details, Registry of the High Court of Meghalaya at Shillong, may be contacted during office hour on all working days only or visit official website: <http://meghalayahighcourt.nic.in>
6. The power of relaxation of upper age limit mentioned above shall be with Hon'ble the Chief Justice as his Lordship may deem necessary.
7. The above mentioned posts are purely temporary.
8. The number of posts to be filled up may be increased.

By order;

**REGISTRAR GENERAL**

Memo No.HCM.II/170/2013-Estt/ 3308A Shillong, the 6<sup>th</sup> November, 2015.

Copy to:-

1. The Special Secretary to the Government of Meghalaya, Law Department, Shillong, for kind information. This has a reference to Govt. sanction letter No.LJ(A)19/2005/Pt.1/227 dated 5<sup>th</sup> Dec.,2014.
2. The Registrar attached to Hon'ble the Chief Justice, High Court of Meghalaya at Shillong.
3. The Registrar (Admn), High Court of Meghalaya at Shillong.
4. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya at Shillong.
5. The Joint Registrar-cum-OSD, High Court of Meghalaya at Shillong.
6. The Joint Registrar, High Court of Meghalaya at Shillong.
7. The Deputy Registrar attached to Hon'ble Mr. Justice S.R.Sen, High Court of Meghalaya at Shillong.
8. The PS to Registrar General, High Court of Meghalaya at Shillong.
9. The Assistant Registrar (Judl), High Court of Meghalaya at Shillong.
10. The Assistant Registrar (Protocol), High Court of Meghalaya at Shillong.
11. The Librarian-cum-Research Officer, High Court of Meghalaya at Shillong.
12. The PRO/Protocol Officer/Court Officer, High Court of Meghalaya at Shillong.
13. The Private Secretary to Hon'ble Mr. Justice T.Nandakumar Singh, High Court of Meghalaya at Shillong.
14. The Private Secretary to Hon'ble Mr. Justice S.R.Sen, High Court of Meghalaya at Shillong.
15. The Systems Analyst, High Court of Meghalaya at Shillong. She is directed to upload the above advertisement immediately.
16. The Sr. Translator (i/c Sty), High Court of Meghalaya at Shillong.
17. The Superintendent (Judl), High Court of Meghalaya at Shillong.

18. The Editor, Shillong Times, Shillong (English Daily Newspaper), with a request to cause publication of the above Advertisement for 2(two) alternate days and submit the bill in triplicate for early payment.
19. The Editor, Mawphor, Shillong, with a request to cause publication of the above Advertisement for 2(two) alternate days and submit the bill in triplicate for early payment.
20. The News Editor, AIR, Shillong, for causing wide announcement in the local employment news item.
21. The News Editor, DD, Shillong, for causing wide announcement in the local employment news item.
22. The Notice Board.
23. The Order Book.
24. The Concerned files.



**REGISTRAR GENERAL**